

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.1199/32194-32221/Power/Gaz./PDJ West/2022 dated 15.11.2022, following link Courts are hereby re-constituted to dispose of urgent matters/Inspection applications/miscellaneous applications filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever with immediate effect :-

S. No.	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer (Column No.2)	2 nd Link Judicial Officer (Column No.3)
1	Sh. Rakesh Kumar-IV, PO MACT-02 (West)	Sh. Harvinder Singh, PO MACT-01 (West)	Sh. Ashok Kumar, ADJ-05 (West)
2	Sh. Harvinder Singh, PO MACT-01 (West)	Sh. Rakesh Kumar-IV, PO MACT-02 (West)	Sh. Pawan Singh Rajawat, ADJ-08 (West)

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT

No. 649/12906-12931 /Power/Gaz./PDJ West/2023 Dated, Delhi the 22/5/23

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. All the Judicial Officers concerned.
4. The Branch Incharge, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
6. The PS to the undersigned
7. The Reader to the undersigned.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. For uploading on LAYERS
10. For uploading on centralized Website through LAYERS.

Vinod Kumar
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT